

देवेन्द्र कुमार सिंह, भा.प्र.से.
महासचिव

Devendra Kumar Singh, IAS
Secretary General



राष्ट्रीय मानव अधिकार आयोग
मानव अधिकार भवन, सी-ब्लॉक,
जीपीओ कम्पलेक्स आईएनए, नई दिल्ली-110 023 भारत
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, C-Block,
GPO Complex, INA, New Delhi-110023 India
30th November, 2022

D.O. No. SG/PS/NHRC/2022/203-237

Dear

The National Human Rights Commission, in its Full Commission meeting, held on 31st October, 2022 discussed the problems of deaths of manual scavengers/sanitary workers, involved in hazardous cleaning, in various parts of the country. In view of many deaths of the persons employed in hazardous cleaning of septic tanks/pits, sans safety gear/protective measures, reported attempts to suppress the incidents, and intending to complete eradication of the dehumanizing practice, the Commission has taken a view that a direction should be issued forthwith to all the local Governments, Municipal Corporations and District Magistrates of every district of the country that they should report to the Secretary General of the Commission about such incidents of death due to hazardous cleaning, within 48 hours of such occurrence or the information received thereto by the public servant or intimation received from any member of the public/society. Failure to report promptly would give rise to a presumption that there would be an attempt to suppress such incidents.

It is accordingly requested that Heads of local bodies/Municipal Corporations/Maha Nagar Nigams and District Magistrates of every district may be given suitable instructions, in this regard, so as to ensure prompt communication of the incident of deaths related to hazardous cleaning. The report must also contain, qua, the responsibility and accountability of the concerned authorities, who have failed to ensure proper protective gear, safety equipments for the sanitary workers/persons employed in hazardous cleaning. The report may be submitted as per the prescribed proforma (enclosed).

The report may be referred/intimated to the Commission, preferably online mode, through HRCNet Portal. The manner of uploading the information has already been communicated vide our D.O. letter dated 21st October, 2022.

Your's sincerely,

(Signature)
(D.K. Singh)

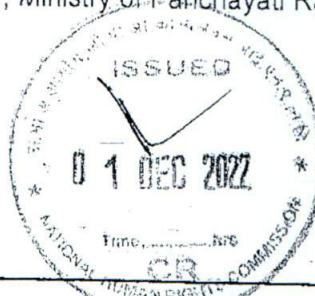
Enclosure: Proforma for reporting

Chief Secretaries/Administrators of All States/UTs

Copy for information to:

- ✓ Shri Ajay Kumar Bhalla, IAS, Secretary, Ministry of Home Affairs, New Delhi
2. Shri Manoj Joshi, IAS, Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi.
3. Shri Sunil Kumar, IAS, Secretary, Ministry of Panchayati Raj, Krishi Bhawan, New Delhi.

With Warm Regards



(Signature)
(D.K. Singh)

Performa for reporting deaths of manual scavengers/ sanitary workers involved in hazardous cleaning to NHRC

1. Date and time of the incident-
2. Place of the incident along with PIN code-
3. Police Station/Tehsil/ Taluka/Municipal Council/ Municipal Corporation-
4. District and State of the incident-
5. Name, Father/ Mother's name, Age, Sex and Address of the deceased person/persons --
6. Details, if belonging to the Scheduled Caste/ Scheduled Tribes-
7. Details of the Safety gears, if any, provided to the deceased person/persons-
8. Whether the deceased was a public servant/ engaged by a Government or Public body, or otherwise-
9. Detail report of the occurrence-
10. Name, designation and address of the accountable persons/ officials and details of the proposed legal/ departmental action against them-
11. Details of the monetary and other assistance provided/ to be provided to the next of kin of the deceased-
12. Status of implementation of the recommendations made in the 'Advisory on Protection of Human Rights of the Person Engaged in Manual Scavenging or Hazardous Cleaning' dated 24.09.2021 issued by the National Human Rights Commission, and the steps taken to stop recurrence of such fatal incidents-

(Name, designation and date of the sending authority)